## Annexure-2

## Name of the corporate debtor: Petron Engineering Construction Limited

## Date of commencement of liquidation: 05.02.2020

List of stakeholders as on: 06.04.2022

(Version 2 dated 06.04.2022, pursuant to claims received up to 06.04.2022)

List of unsecured financial creditors

(Amount in ₹)

												(Authorite III )	
SI. No	Name of				Details of claim admitted				Amount	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
	creditor	No.	received						contingent claim	mutual dues,	rejected	verification	
			Date of	Amount claimed	Amount of claim	Nature of	Amount covered	% share in total	Clairii	that may be			
			receipt		admitted	claim	by guarantee	amount of claims admitted		set off			
1	KSS Petron Private Limited	U45400MH2007PT C234297	05.03.2020	₹ 69,54,00,970	₹ 37,49,40,903	Unsecured Loan	NA	100%	₹ -	₹ -	₹ 32,04,60,067		Partially admitted based of the books of accounts and records of Corporate Debto
	Total			₹ 69,54,00,970	₹ 37,49,40,903		₹ -	100%	₹ -	₹ -	₹ 32,04,50,067	₹ -	

## Notes:

<sup>1.</sup> The liquidator reserve his right to modify the List of stakeholders based on verification of the records and information and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.



